

DIVISION BENCH  
COURT - II

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/147(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> JANUARY, 2024, 10:30 A.M**

IN THE MATTER OF	AKSHAY JAIN & ANR VS MISRILALL PROPERTIES PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**  
None

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **1<sup>st</sup> April, 2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**